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CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH :
AT HYDERABAD.

O.A.No.965 of 1997

Date of order - 14th October, 1997.

Between :

K. Satyanarayana, aged about 37 years,
Son of Sri Jagannadham,
Electrician(SS),
O/o AGE E/M-II, INS Kalinga,
Bheemunipatnam,
Visakhapatnam District. Applicant

And

1. The Commander Works Engineer(P),
9, IRS Area, Visakhapatnam-8.
2. The Garrison Engineer (P),
DD & Kalinga, Visakhapatnam.
3. The Asst.Garrison Engineer E/M II,
INS Kalinga, Bheemunipatnam,
Visakhapatnam District. Respondents

Counsel for the applicant - Mr. P. Bhaskar

Counsel for the respondents - Mr. V. Rajeswara Rao, CGSC

Coram :

Honourable Mr. R. Rangarajan, Member(Admn.)

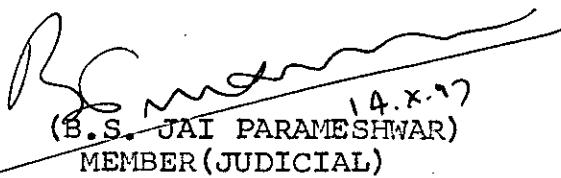
Honourable Mr. B.S.Jai Parameshwar, Member(Judl.)

30/

ORAL ORDER.

(Per Hon. Mr. B.S.Jai Parameshwar, Member (Judicial))

1. Heard Mr. P. Bhaskar, learned counsel for the applicant and Mr. V. Rajeswara Rao, learned counsel for the respondents.
2. The applicant joined the service under the respondents as Electrician (SS) in the scale of pay of Rs.800-1150/-. After entering into service, he learnt that some of the Electricians in the respondent-organisation were also working as such in the scale of pay of Rs.950-1500/-. Hence he submitted a representation dated 28.5.96 requesting the respondents to give him the scale of pay of Rs.950-1500/-. It is submitted that his representation dated 28.5.1996 is yet to be disposed of.
3. Hence we feel proper to direct the respondents to dispose of the representation of the applicant in accordance with the rules. The respondents should dispose of the representation of the applicant dated 28.5.1996 within two months from the date of receipt of a copy of this order.
4. With the above observation, the O.A. is disposed of at the admission stage itself. No order as to costs.

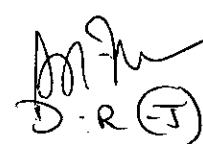

 (B.S. JAI PARAMESHWAR)
 MEMBER (JUDICIAL)


 (R. RANGARAJAN)
 MEMBER (ADMINISTRATIVE)

Dated the 14th October, 1997.

Dictated in the Open Court.

DJ/


 D.R. (T)

CA.965/97

1. The Commander Works Engineer (P), B, IRSD Area, Visakhapatnam.
2. The Garrison Engineer (P), DD & Kalinga, Visakhapatnam.
3. The Asst. Garrison Engineer E/M II, INS Kalinga, Bheemunipatnam, Visakhapatnam.
4. One copy to Mr.P. Bhaskar, Advocate, CAT., Hyd.
5. One copy to V.Rajeswara Rao, Addl.CGSC., CAT., Hyd.
6. One copy to Mr. HBSJP M(J), CAT., Hyd.
7. One copy to D.R.(A), CAT., Hyd.
8. One duplicate copy.

SRR

9/10/97
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TYPED BY
COMPARED BY

CHECKED BY
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD

THE HON'BLE SHRI R. RANGARAJAN : M(A)

AND

THE HON'BLE SHRI B.S. JAI PARAMESHWAR :
M (J)

Dated: 14/10/97

ORDER/JUDGMENT

M.A/R.A/C.A.NO.

in
D.A.NO. 965/97

Admitted and Interim Directions
Issued.

Allowed

Disposed of with Directions

Dismissed

Dismissed as withdrawn

Dismissed for Default

Ordered/Rejected

No order as to costs.

YLR

II Court

